

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

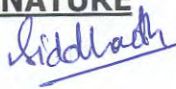
C. P. NO. (IB)-42(ND)/2017
CA. NO.

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017**

NAME OF THE COMPANY: M/s. RS Polychem V/s. M/s. Ekdantam Infra Pvt. Ltd.

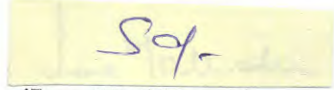
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Siddharth Shama	Adr	Petitioner/Applicant	

ORDER

Ld. Counsel prays for some time to place of copy of the ledger account in this case as part payment had been received by them from the Corporate Debtor.

To come up on 11.04.2017.


(Ina Malhotra)
Member Judicial